

**NOTIFICATION No. 193 / 2019**

Thiru. G.Senthamilselvan , Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Cuddalore and Tmt. M.Sathathunisha, Judicial Magistrate, Mobile Court, Coimbatore, Civil Judges of Tamil Nadu State Judicial Service, who have been deputed to Puducherry Judicial Service, to function as Additional District Munsif-cum-Judicial Magistrate II, Karaikal and District Munsif-cum-Judicial Magistrate, Mahe, respectively in G.O.(D) No.846, Home (Courts-I), Department, Government of Tamil Nadu, dated 01.08.2019, and appointed as such on deputation basis, vide G.O.Ms.Nos.27 & 28/2019/LD, Law Department, Government of Puducherry, dated 23.08.2019, are transferred and posted on deputation basis, in the existing vacancies, as follows:

<b><i>Sl.No.</i></b>	<b><i>Name and Designation</i></b>	<b><i>Transferred and Posted as</i></b>
1	Thiru. G.Senthamilselvan , Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Cuddalore	Additional District Munsif-cum-Judicial Magistrate II, Karaikal
2	Tmt. M.Sathathunisha, Judicial Magistrate, Mobile Court, Coimbatore	District Munsif-cum-Judicial Magistrate, Mahe

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED: 26.08.2019.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

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